

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

15.01.2014

OA No. 291/00013/2014

Mr. P.N. Jatti, Proxy counsel for
Mr. S.K. Bhargava, Counsel for applicant.

The learned counsel for the applicant submits that the statutory appeal dated 23.08.2013 (Annexure A/12) is still pending. Therefore, we deemed it proper to direct the respondents to dispose of the appeal dated 23.08.2013 (Annexure A/12) within a period of three months.

We reserve the right of the applicant to challenge the appellate order if it is passed against him by filing substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)

Member (A)

[Signature]
(Dr. K.B. Suresh)
Member (J)

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